

ITEM NO.11

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Diary No(s). 31628/2017

K.SUBBURU @ SUBRAMANI & ANR.

Petitioner(s)

VERSUS

THE STATE REP BY THE INSPECTOR OF POLICE

Respondent(s)

No.106586/2017-EXEMPTION FROM SURRENDERING)

Date : 27-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA  
[IN CHAMBER]

For Petitioner(s) Mr. P.V. Yogeswaran, AOR  
Ms. Vanita Chandrakant Giri, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application for exemption from surrendering is allowed.

(KUSUM LATA SYAL)  
SENIOR PERSONAL ASSISTANT

(MADHU NARULA)  
BRANCH OFFICER